## NOTIFICATION NO. HCBB - 199/ 2024

- 1. The Division Bench of Hon'ble Mr.Justice K.Somashekar and Hon'ble Dr.Justice Chillakur Sumalatha will sit in Court Hall No. 4 at 2.30 PM on Thursday the 19<sup>th</sup> September 2024 and take up matters as shown in the cause list issued separately.
- 2. Hon'ble Mr.Justice S.Sunil Dutt Yadav will sit single in Court Hall No. 2 at Kalaburagi Bench at 10.30 AM on Thursday the 19<sup>th</sup> September 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
- 3. Hon'ble Mr.Justice H.T.Narendra Prasad will sit in Court Hall No. 10 at Principal Bench, Bengaluru at 2.30 PM on Thursday the 19<sup>th</sup> September 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.
- 4. Hon'ble Mr.Justice K.Natarajan will sit in Court Hall No. 3 at Kalaburagi Bench at 2.30 PM on Thursday the 19<sup>th</sup> September 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
- 5. Hon'ble Mr.Justice Ashok S. Kinagi will also take up fresh, urgent and date given matters of Court Hall No. 19 (Hon'ble Mr.Justice E.S.Indiresh) on Thursday the 19<sup>th</sup> September 2024.
- 6. Hon'ble Mr.Justice Suraj Govindaraj will sit in Court Hall No. 4 at Kalaburagi Bench and Hon'ble Mr.Justice G.Basavaraja will sit in Court Hall No. 29 at Principal Bench Bengaluru at 2.15 PM on Thursday the 19<sup>th</sup> September 2024 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conferencing.
- 7. Hon'ble Mr.Justice Suraj Govindaraj will sit in Court Hall No. 4 at Kalaburagi Bench at 2.30 PM on Thursday the 19<sup>th</sup> September 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
- 8. Hon'ble Mr.Justice R.Nataraj will sit in Court Hall No. 14 at Principal Bench, Bengaluru at 2.30 PM on Thursday the 19<sup>th</sup>

September 2024 and take up matters pertaining to Kalaburagi Bench as shown in the cause list issued separately, through Video Conferencing.

- 9. Hon'ble Mr.Justice E.S.Indiresh will not be holding sitting on Thursday the 19<sup>th</sup> September 2024.
- 10. The Single Bench sitting of Hon'ble Mr.Justice E.S.Indiresh on Thursday the 19<sup>th</sup> September 2024 is cancelled.
- 11. Hon'ble Mr.Justice S.Vishwajith Shetty will sit in Court Hall No. 20 at Principal Bench, Bengaluru at 2.30 PM on Thursday the 19<sup>th</sup> September 2024 and take up matters pertaining to Dharwad and Kalaburagi Benches as shown in the cause list issued separately, through Video Conferencing.
- 12. Hon'ble Mr.Justice V.Srishananda will sit in Court Hall No. 23 at Principal Bench, Bengaluru at 2.30 PM on Thursday the 19<sup>th</sup> September 2024 and take up matters pertaining to Dharwad and Kalaburagi Benches as shown in the cause list issued separately, through Video Conferencing.
- 13. Hon'ble Mr.Justice Hanchate Sanjeevkumar will sit in Court Hall No. 8 at Dharwad Bench at 2.30 PM on Thursday the 19<sup>th</sup> September 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
- 14. Hon'ble Ms.Justice J.M.Khazi will sit in Court Hall No. 9 at Dharwad Bench at 2.30 PM on Thursday the 19<sup>th</sup> September 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.
- 15. Hon'ble Mr.Justice Ramachandra D.Huddar will sit single in Court Hall No. 7 at Kalaburagi Bench at 10.30 AM on Thursday the 19<sup>th</sup> September 2024 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conferencing.

After completion of the work by the Benches referred to at Sl.Nos. 1 and 6 above, Hon'ble Judges will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-(E.Rajeeva Gowda)